

Shri S. N. Dwivedy: From the statement it is not clear as to what are the recommendations sent by the Government of Orissa. They have only given a list of the industries that are to be started.

Shri Manubhai Shah: If the hon. Member sees the statement, he will see that item 2 really includes some of the proposals made by the Government of Orissa and accepted by the Planning Commission and the Government of India. As far as item 3 is concerned, they are the industries sponsored by private companies and most of the items between the Orissa Government and the Central Government have been covered by the statement.

Shri S. N. Dwivedy: Excepting the Rourkela Steel Plant which was started some years ago, may I know whether any of the industries mentioned in this list have started working?

Shri Manubhai Shah: Steps are being taken about the Rourkela Fertilizer Factory and that is also likely to come in the Second Plan

Shri S. N. Dwivedy: May I know whether it has been examined that none of the industries for which licences have been given to private enterprise can be taken up by the State either in the provincial or central sphere?

Shri Manubhai Shah: For the first part of the question asked by the hon. Member, no licence is given without a very thorough consideration. Every aspect of the industry is taken up before a licence is granted.

For the second part whether the State Government can do it or not, I may have to say that under the industrial policy statement categories have been prescribed—Schedules A, B and C. All these things in item 3 are under Schedule C.

Nagas

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 { Sh. D. C. Sharma:
 Dr. Ram Subhag Singh:
 Shri M. L. Dwivedi:
 *150. { Shri Raghunath Singh:
 Shri Bibhuti Mishra:
 Shri Panigrahi:
 Shri H. N. Mukerjee:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 389 on the 27th May, 1957 and state:

(a) the number of hostile Nagas who have since surrendered to Government;

(b) the number of arms surrendered by the hostiles since the beginning of this year; and

(c) how far the situation has improved in the North East Frontier Agency areas?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) 4 (up to 15th June 1957). In addition, as the House may be aware, a large number of Nagas has recently surrendered in the Naga Hills District.

(b) There are no separate figures available for arms surrendered by the hostiles in the North East Frontier Agency. The total figure including the arms surrendered in Naga Hills District of Assam in this period is 137.

(c) As previously stated, the situation in general has been brought under control. As a result of pursuing the policy of firm action against violent hostile elements and at the same time maintaining a friendly approach, the incidence of hostile activities has declined markedly. Government have also succeeded in securing a larger degree of co-operation from the people of the area.

Shri D. C. Sharma: What steps has the Government taken to protect the loyal Nagas who are co-operating with the Government against the activities of the hostile Nagas?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The question as framed refers to the North East Frontier Agency. In order to remove any misunderstanding, I may say that the Naga Hills district is not in the North East Frontier Agency. In fact in the NEFA area there is very little trouble. It is in a different area—that is in the Naga Hills district—which is under the Assam Government. Presumably, the hon Member's intention was to enquire about what was happening in the Naga Hills district although the words used are NEFA.

About the steps that are being taken to protect the loyal Nagas, I may say that normal steps that are taken to give protection are taken. I do not know how to answer it differently. A little time back, in order to give protection and to prevent hostile elements from raiding the buildings, in certain large areas, where people were spread out in odd places they were encouraged to come in a particular place where there were arrangements for protection, feeding etc. This policy has met with considerable success.

Shri Gajendra Prasad Sinha: May we have an approximate idea of the hostile Naga leaders who have not yet surrendered—the number?

Shri Jawaharlal Nehru: I do not know the number of leaders. Some have surrendered and some have not. I could not give the exact number of the leaders who have not yet surrendered.

Raja Mahendra Pratap: May I know ... (Interruptions)

Mr. Speaker: I am calling Shri Mukerjee.

Shri H. N. Mukerjee: May I know if, in the Prime Minister's view, it is not about time for, apart from necessary punitive measures, the Government seeking to conciliate the Nagas by such offers as the long awaited amendment of the Sixth Schedule to the Constitution in the interest of the tribal people?

Shri Jawaharlal Nehru: I do not know what the hon. Member means by saying it is about time. That has been our policy throughout, right from the beginning. The punitive measures have not been considered by us as the only way to deal with the situation. In fact, in the last month or two, discussions have taken place with various leading elements there about the present and to some extent about the future. I have stated many times that we are perfectly prepared to consider amendments to the Sixth Schedule in consultation with the people concerned and that there is no difficulty about that. But, it is difficult to consider these detailed amendments unless the law and order situation is completely restored.

Shri Ranga: May I know whether the Government has received any report from the Governor of Assam that far too much publicity has been given to the activities that are going on in this very small part of the eastern frontier?

Shri Jawaharlal Nehru: I do not know. The Governor of Assam writes to us frequently about this question. It is true that persons who may not be considered very friendly to India are giving free publicity to these in foreign countries, more especially in our neighbour country.

Shri Jaipal Singh: In view of the fact that a good deal of the feeding of this hostility comes from a territory which is almost no man's land to the east of the Indian territory near North Burma and South Lushai Hills, may I know whether the Government has done anything whatever to isolate that hostile activity from being fed from the territory to the east of the Naga Hills district and south of the Lushai Hills?

Shri Jawaharlal Nehru: That is a question which I am unable to answer without enquiry. Broadly speaking, it seems natural that such policy as suggested by the hon Member should be followed and I presume it has been followed.

Raja Mahendra Pratap: The hon. Prime Minister has not answered my question: whether or not it is to be stopped and stayagraha line should be adopted.

Mr. Speaker: The Prime Minister has no objection to the hon Member starting satyagraha. He wants satyagraha to be undertaken by the Government.

WRITTEN ANSWERS TO QUESTIONS

Gurudwaras in Pakistan

*133. **Pandit D. N. Tiwary:** Will the Prime Minister be pleased to state:

(a) whether the Committee of the Shiromani Gurudwara Prabandhak committees had submitted any proposal to Government for securing proper protection to Gurudwaras in Pakistan by stationing Sikh stewards in all the Gurudwaras in Pakistan; and

(b) if so, the action taken in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes. The Shiromani Gurudwara Prabandhak Committee sent a proposal, through the Government of Punjab, that the Government of Pakistan be moved to agree to the posting of Sewadars in all the historical Gurudwaras in Punjab (Pakistan).

(b) The Pakistan Government were approached but they turned down the proposal in February, 1957. The matter is under further examination in consultation with the Government of Punjab.

Coconut Oil

*144. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state.

(a) the percentage of requirements of coconut oil that is likely to be met

from the indigenous production in 1957;

(b) the quantity of coconut oil and copra imported during the year 1956-57;

(c) how far the Indian Central Coconut Committee has helped in producing more coconut in the country during the last five years; and

(d) whether imports have decreased thereby?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) About 73 per cent

(b) Coconut Oil, 15,115 tons

Copra (During April-December, 1956) 69,191 tons

(c) The Committee has helped to increase production by conducting research, implementing development schemes, carrying on propaganda and sanctioning Grants-in-Aid to State Governments

(d) Yes, Sir

Arrest of Indian Officials in Pakistan

*151. { Shri D. C. Sharma:
Dr. Ram Subhag Singh:
Shri M. R. Krishna:
Shri Mahanty:
Shri Supakar:
Shri Bibhuti Mishra:
Shri Vajpayee:
Shri Radha Raman:

Will the Prime Minister be pleased to refer to the reply given to Short Notice Question No 1 on the 14th May, 1957, and state:

(a) whether the Government have considered the report of the Government of Pakistan regarding the treatment meted out by police to two senior officials attached to the Indian Deputy High Commission at Lahore; and